

**GOVERNMENT OF INDIA
MINISTRY OF HUMAN RESOURCE DEVELOPMENT
DEPARTMENT OF SCHOOL EDUCATION & LITERACY**

**LOK SABHA
UNSTARRED QUESTION NO. 1919
TO BE ANSWERED ON 28th NOVEMBER, 2016**

Students from Economically Weaker Sections

1919. SHRI K. PARASURAMAN:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the details of reimbursement provided by the Government to the States under Section 12 (1)(c) of the Right to Education Act, 2009 during the last three years, State/UT-wise;
- (b) whether there is any representation from various State Governments including the Government of Tamil Nadu for reimbursement to private schools under this Act; and
- (c) if so, the details thereof and the action taken by the Government in this regard?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT
(SHRI UPENDRA KUSHWAHA)**

(a): The framework of Centrally Sponsored Scheme of Sarva Shiksha Abhiyan (SSA) has been amended with effect from 1st April, 2014 to assist States and UTs towards reimbursement of costs incurred with respect to admission under Section 12(1)(c) of the Right of Children to Free and Compulsory Education (RTE) Act, 2009. The reimbursement is based on per child cost norms notified by the State or UT concerned for classes I to VIII. State-wise details of amount approved by the Ministry of Human Resource Development under SSA for reimbursement under Section 12(1)(c) as per its norms during 2015-16 & 2016-17 is at Annexure.

(b) & (c): There are no pending proposals for fee reimbursement under Section 12(1)(c) as per the norms of SSA with the Central Government.

ANNEXURE

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) OF LOK SABHA UNSTARRED QUESTION NO. 1919, ASKED BY SHRI K. PARASURAMAN, TO BE ANSWERED ON 28.11.2016 REGARDING “STUDENTS FROM ECONOMICALLY WEAKER SECTIONS”

Funds approved to States for reimbursement under Section 12(1)(c) of the RTE Act

(₹ in lakh)

Sl. No.	State	Amount approved for reimbursement under Section 12(1)(c) of the RTE Act	
		2015-16	2016-17
1	Chhattisgarh	3064.690	3133.28
2	Delhi	-	3481.95
3	Gujarat	1303.300	5406.18
4	Karnataka	12355.156	16549.75
5	Madhya Pradesh	-	9707.77
6	Maharashtra	-	2469.99
7	Odisha	15.115	88.34
8	Rajasthan	4171.210	8292.50
9	Tamil Nadu	-	18.62
10	Uttar Pradesh	5.262	121.50
11	Uttarakhand	4150.838	-
Total		25065.571	49269.88

Source: AWP&B Minutes, SSA